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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 333/2024 & CM APPL. 38040/2024 (135 days delay in refilling)

PR. COMMISSIONER OF
INCOME TAX-12, DELHI

.....Appellant

Through: Mr. Sanjay Kumar and Ms.
Easha, Advocates.

versus

M/S AMBIKA INTERNATIONALRespondent

Through: Ms. Shreya Jain and Mr.
Gaurav Tanwar, Advocates.

23.

+ ITA 339/2024 & CM APPL. 38413/2024 (133 days delay in refilling)

PR. COMMISSIONER OF INCOME
TAX-12, DELHI

.....Appellant

Through: Mr. Sanjay Kumar and Ms.
Easha, Advocates.

versus

M/S AMBIKA INTERNATIONALRespondent

Through: Ms. Shreya Jain and Mr.
Gaurav Tanwar, Advocates.

24.

+ ITA 373/2024 & CM APPL. 41239/2024 (125 days delay in refilling)

PR. COMMISSIONER OF
INCOME TAX-12, DELHI

.....Appellant

Through: Mr. Sanjay Kumar and Ms.
Easha, Advocates.

versus

M/S AMBIKA INTERNATIONALRespondent



Through: Ms. Shreya Jain and Mr.
Gaurav Tanwar, Advocates.

25.

+ ITA 376/2024 & CM APPL. 41306/2024 (125 days delay in
refilling)

PR. COMMISSIONER OF
INCOME TAX-12, DELHI

.....Appellant

Through: Mr. Sanjay Kumar and Ms.
Easha, Advocates.

versus

M/S AMBIKA INTERNATIONALRespondent

Through: Ms. Shreya Jain and Mr.
Gaurav Tanwar, Advocates.

26.

+ ITA 377/2024 & CM APPL. 41307/2024 (125 days delay in
refilling)

PR. COMMISSIONER OF
INCOME TAX-12, DELHI

.....Appellant

Through: Mr. Sanjay Kumar and Ms.
Easha, Advocates.

versus

M/S AMBIKA INTERNATIONALRespondent

Through: Ms. Shreya Jain and Mr.
Gaurav Tanwar, Advocates.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER

03.09.2024

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1. We request Mr. Kumar, learned counsel appearing for the
appellants, to provide copies of the paper book in ITA 339/2024 and
ITA 373/2024 to Ms. Jain, learned counsel appearing for the



respondents.

2. At the joint request of parties, let the appeals be called again on 11.11.2024.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

SEPTEMBER 3, 2024/vp